

Guards/Village Volunteer Force is one of the measures suggested to them. It is understood that some States are utilising the services of such organisations for this purpose.

Setting up of industries in urban areas

314. SHRI s. K. VAISHAMPAYEN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have decided not to issue any licence to set up any new industrial units in urban areas like Bombay and Calcutta; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) The policy followed in regard to grant of industrial licences to new industrial units in metropolitan cities and urban areas is contained in paragraph 31 of the Statement on Industrial Policy laid on the Table of the House on 23rd December, 1977. The Government have decided that no more licences should be issued to new industrial units located within standard urban area limit of a large metropolitan city with a population of more than 1 million and urban areas of city with a population of more than 5 lakhs as per 1971 Census. This decision has been communicated to the State Governments and financial institutions.

Shipyards in Orissa

315. SHRI SANTOSH KUMAR SAHU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Project Report for the construction of a shipyard in Orissa has been submitted to Government by the foreign consultants; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN-CHARGES OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir.

(b) Does not arise.

Renaming of the Film Finance Corporation

316. SHRI SHRIKANT VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to rename the Film Finance Corporation as the Film Development Corporation; and

(b) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) The question of future set up of the various public sector undertakings concerned with films under the administrative control of the Ministry of information and Broadcasting is under review. It will take some time before Government's final views on the question crystallise.

Subtitling of regional films in Hindi

317. SHRI SHRIKANT VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether there is any proposal under Government's consideration to subtitle regional films in Hindi; and

(b) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) Pursuant to a recommendation made at the Conference of Information Ministers held in November 1977, the Film Finance Corporation has been asked to prepare a scheme for dubbing of films in various regional languages in consultation with the Film Division and submit the same to the Government

for approval. The Film Finance Corporation is also examining the possibility of acquiring a sub-titling machine which at present is installed in the Film and Television Institute of India, Pune.

Production of coarse and medium varieties of cloth by textile mills

318. SHRI SAN AT KUMAR RAHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the textile mills are exempted from producing coarse and medium varieties of cloth under Government's industrial policy; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) No, Sir.

(b) Does not arise.

Items earmarked for small scale and cottage industries

319. SHRI SANAT KUMAR RAHA: Will the Minister of INDUSTRY be pleased to state what are the names of the items earmarked for small scale and cottage industries under the new industrial policy?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): List containing 504 Reserved Items for Small Scale Sector was placed on the Table of the House on 23rd December 1977 when the New Industrial Policy was announced in Parliament.

Report of the committee regarding credit problems of small scale units

320. SHRI RISHI KUMAR MISHRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received the report of Committee headed by Shri I. C. Puri regarding

the credit problems of small scale units; and

(b) if so, what action Government have taken on the recommendations of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) Yes, Sir.

(b) The recommendations of the Committee are under the consideration of the Government.

Losses suffered by the State Electricity Boards

321. SHRI RISHI KUMAR MISHRA: Will the Minister of ENERGY be pleased to state:

(a) what are the cumulative losses suffered by various State Electricity Boards till the financial year 1976-77;

(b) what are their estimated losses during the year 1977-78;

(c) what are the reasons for the losses;

(d) what is the amount of subsidy paid for supply of electricity to (i) agriculture, and (ii) industries; and

(e) what steps Government propose to take to avoid the losses and to raise resources for future expansion programme of these Boards?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The information in respect of actual losses incurred by the various State Electricity Boards upto the financial year 1976-77 is not readily available as several Boards have not yet furnished the accounts. The available information regarding the losses incurred by the Boards on account of shortfall in payments of interest on State Government loans and depreciation are indicated in the enclosed Statement-I.

[See Appendix CIV, Annexure No.15]

(b) The estimated losses in the various State Electricity Boards for